

**BEFORE THE PRINCIPAL BENCH,
NATIONAL GREEN TRIBUNAL, NEW DELHI
ORIGINAL APPLICATION No. 144/2021**

IN THE MATTER OF: -

"Dal Chand Yadav Vs. Delhi Pollution Control Committee and Others"

NDOH: - 29.10.2021

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Filed by

Shri S
28/10/2021
District Magistrate (West)

New Delhi:

Dated: 28.10.2021

Before the National Green Tribunal Principal Bench , New Delhi

Original Application No. 144/2021

SUB: REPORT OF THE COMMITTEE IN COMPLIANCE OF HON'BLE NGT ORDER
DATED 06.07.2021 IN OA No. 144/2021

BACKGROUND

An O.A. No. 144/2021 was filed before the Hon'ble NGT in the matter titled "Dal Chand Yadav Vs. Delhi Pollution Control Committee and Anr." regarding functioning of unauthorized and illegal factories/establishment engaged in manufacturing of shoes, footwear and boxes, screen printing, printing press, laser cutting machines, sale & storage of chemicals and adhesives, illegal eateries/dhabas and illegal godowns/ shops involved in storage and adulteration of engine oil/ Mobil oil in and around village Madipur, New Delhi in non conforming area/residential area. The factories are operating in violation of environmental norms, affecting public health. Hon'ble NGT vide order dated 06.07.2021 issued directions for a five member joint committee comprising of CPCB, DPCC, SDMC, nominees of jurisdictional Special Commissioner of Police and District Magistrate to visit the area and furnish a factual and action taken report about legality of location and functioning of such establishment within two months.

It is humbly submitted that the order dated 06.07.2021 directed District Magistrate (South) for execution but since the village Madipur falls under the jurisdiction of District West, District Magistrate (West) undertook the task of executing the directions of Hon'ble NGT.

Therefore, in compliance of orders of Hon'ble NGT a joint inspection team was constituted in coordination with officials of CPCB, DPCC, Revenue, DISCOM, i.e., BSES, South Municipal Corporation of Delhi and Delhi Police to visit the area and furnish a factual/action taken report about legality and functioning of these establishments. Accordingly, joint inspections by the team were carried out on 02.08.2021, 06.08.2021, 11.08.2021, 17.09.2021, and 30.09.2021 to determine the polluting/illegal units operating in Madipur Village.

On the directions of Hon'ble NGT, Sh. Dal Chand Yadav (Complainant) intimated the DPCC about the properties and their owners involved in owing/renting of alleged polluting units, through his application dated 14.07.2021. During the inspection drive all premises mentioned by the complainant were inspected and to ensure transparency, the applicant's son Sh. Amit Kumar escorted the team and identified the premises mentioned in his representation (Annexure-1).

The joint Team comprehensively inspected each and every unit situated in the premises identified by the complainant at WZ-663, WZ-442, WZ-382, WZ 431-A, WZ-420, WZ-631. Details of premises inspected and actions taken thereof are as

[Handwritten signatures and initials]

(i) Premise no. WZ-663

Sl. No.	Name and Address	Landlord of Plot	Date of inspection	Activity	Observation	Remarks
1	Sh. Ravi Yadav , WZ-663,F/F, Madipur Village	Sh.Himanshu Sharma	17.09.2021	Gym	<ol style="list-style-type: none"> Unit is engaged in the activity of Running of Gym. Unit occupied area is approx 150 Sq m. Unit has an individual Electric connection with 03 kilowatt power connection & 02 laborers were found working in premises. The unit has not taken the MCD licence. 	Non Polluting unit and as per MPD-2021 MCD to take further action. Action taken report pending from MCD.
2	Sh. Pradeep Singh, WZ-663, S/F, Office No.203, Madipur Village Delhi-110043	Sh.Himanshu Sharma	17.09.2021	Office	<ol style="list-style-type: none"> No industrial activity was found at the time of inspection. Unit occupied area is approx 30 Sq m. Unit has an individual Electric connection with 02 kilowatt power connection & 05 laborers were found working in premises. 	Non Polluting unit. Status report pending from MCD regarding action required, if any, as per MPD-2021.
3	Sh. Ram Prasad, WZ-663, T/F, Madipur Village Delhi-110043	Sh.Himanshu Sharma	17.09.2021	Office (Insurance Company)	<ol style="list-style-type: none"> No industrial activity was found at the time of inspection. Unit occupied area is approx 30 Sq m. Unit has an individual Electric connection with 02 kilowatt power connection & 03 laborers were found working in premises. 	Non Polluting unit. Status report pending from MCD regarding action required, if any, as per MPD-2021.
4	Sh. Himanshu Jaggerwal , WZ-663, T/F, Office No.302,303, Madipur Village Delhi-110043	Sh.Himanshu Sharma	17.09.2021	Circuit assembly , R&D	<ol style="list-style-type: none"> Unit is engaged in the activity of Circuit assembly and R&D Unit occupied area is approx 30 Sq m. Unit has an individual Electric connection with 03 kilowatt power connection & 10 laborers were found working in premises. The unit has not taken the MCD licence. 	Non Polluting unit. Notice dated 24.09.2021 issued by MCD. MCD to take further action. Action taken report pending from MCD.
5	Sh. Vikair System, WZ-663, T/F, Office No.301, Madipur Village Delhi-110043	Sh.Himanshu Sharma	17.09.2021	Office	<ol style="list-style-type: none"> No industrial activity was found at the time of inspection. Unit occupied area is approx 60 Sq m. Unit is having individual Electric connection with 02 kilowatt power connection & 10 laborers were found working in premises 	Non Polluting unit. Status report pending from MCD regarding action required, if any, as per MPD-2021

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6	Sh. Vivek, WZ-663D, G/F, Madipur Village Delhi- 110043	Sh. Mahindra Sharma	17.09.2021	Godown	<ol style="list-style-type: none"> 1. Unit is engaged in the activity of warehousing of footwear. 2. Unit occupied area is approx 100 Sq m. 3. Unit has an individual Electric connection with 02 kilowatt power connection & 04 laborers were found working in premises. 4. The unit has not taken the MCD licence. 	<p>Non Polluting unit.</p> <p>Status report pending from MCD regarding action required, if any, as per MPD-2021</p>
7	Sh. Vikram, WZ-663E, G/F, Office No.203, Madipur Village Delhi- 110043	Sh. Narendra Kumar	17.09.2021	Godown	<ol style="list-style-type: none"> 1. Unit is engaged in the activity of warehousing of ACs spare parts 2. Unit occupied area is approx 84 Sq m. 3. Unit is having individual Electric connection with 02 kilowatt power connection & 02 laborers were found working in premises . 4. The unit has a Valid MCD licence. 	<p>Non Polluting unit.</p> <p>Status report pending from MCD regarding action required, if any, as per MPD-2021</p>
8	Sh. Kartik Enterprises , WZ-663, S/F, Madipur Village Delhi- 110043	Sh. Narendra Kumar	17.09.2021	packagin g of foot wear and its raw material	<ol style="list-style-type: none"> 1. Unit is engaged in the activity of warehousing Storage and packaging of foot wear and its raw material 2. Unit occupied area is approx 84 Sq m. 3. Unit is having individual Electric connection with 05 kilowatt power connection & 02 laborers were found working in premises. 4. The unit has a Valid MCD licence. 	<p>Non Polluting unit.</p> <p>Notice dated 24.09.2021 issued by MCD. MCD to take further action. Action taken report pending from MCD.</p>
9	Sh. Kishan Kumar, WZ- 663E, T/F, Madipur Village Delhi- 110043	Sh. Narendra Kumar	17.09.2021	Stitching of upper	<ol style="list-style-type: none"> 1. The unit was found engaged in the activity of stitching and preparation of footwear using sewing machine and manual compacting which is used to shape of shoe upper 2. Unit occupied area is approx 80 Sq m. 3. Unit is having individual Electric connection with 5 kilowatt power connection & 24 laborers were found working in premises. 4. The unit has not taken the MCD licence. 	<p>Non Polluting unit.</p> <p>Notice dated 24.09.2021 issued by MCD. MCD to take further action. Action taken report pending from MCD.</p>

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10	Sh. S.G Enterprises, WZ-663E, F/F, Madipur Village Delhi-110043	Sh. Narendra Kumar	17.09.2021	Godown (Storage of footwear)	<ol style="list-style-type: none"> Unit is engaged in the activity of warehousing of Footwear Unit occupied area is approx 84 Sq m. Unit has an individual Electric connection with 02 kilowatt power connection & 02 laborers were found working in premises. The unit has not taken the MCD licence. 	<p>Non Polluting unit.</p> <p>Status report pending from MCD regarding action required, if any, as per MPD-2021.</p>
11	Sh. Pradeep Singh, WZ-663F, G/F,F/, Madipur Village Delhi-110043	Sh. Sanjay Sharma	17.09.2021	Godown (Storage of Kitchen Appliance)	<ol style="list-style-type: none"> Unit is engaged in the activity of warehousing of Kitchen Appliance Unit occupied area is approx 84 Sq m. Unit has an individual Electric connection with 04 kilowatt power connection & 04 laborers were found working in premises. The unit has not taken the MCD licence. 	<p>Non Polluting unit.</p> <p>Status report pending from MCD regarding action required, if any, as per MPD-2021.</p>
12	Sh. Sanjay Sharma, WZ-663F, T/F, Madipur Village Delhi-110043	Sh. Sanjay Sharma	17.09.2021	Vacant (No industrial activity)	<ol style="list-style-type: none"> No industrial activity was found at the time of inspection. Unit occupied area is approx 84Sq m. 	No action required.
13	M/s Vidya Enterprises, WZ-663, S/F, Madipur Village Delhi-110043	Sh. Sanjay Sharma	17.09.2021	Mfg. of hand made shoes	<ol style="list-style-type: none"> The unit was found engaged in the activity of stitching and preparation of footwear using sewing machine and manual compacting which is used to shape of shoe upper Unit occupied area is approx 80 Sq m. Unit is having individual Electric connection with 04 kilowatt power connection & 10 laborers were found working in premises. The unit has not taken the MCD licence. 	<p>Non Polluting unit.</p> <p>Notice dated 24.09.2021 issued by MCD. MCD to take further action. Action taken report pending from MCD.</p>
14	Sh. Sanjay Sharma, WZ-663, F/F, T/F, Madipur Village Delhi-110043	Sh. Sanjay Sharma	17.09.2021	Vacant	<ol style="list-style-type: none"> No industrial activity was found at the time of inspection. Unit occupied area is approx 84 Sq m. 	No action required.

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15	M/s Krishna International, WZ-663G, G/F, Basement & I/F (Right Portion), Madipur Village Delhi-110043	Sh.Jai Bahgwan	17.09.2021	Godown (Storage of Nestle Products)	<ol style="list-style-type: none"> 1. Unit is engaged in the activity of warehousing of Nestle products. 2. Unit occupied area is approx 100+80+80(G/F, I/F and Basement) Sq m. 3. Unit is having individual Electric connection with 03 kilowatt power connection 05 laborers were found working in premises 4. The unit has a Valid MCD licence 	<p>Non Polluting unit.</p> <p>Status report pending from MCD regarding action required, if any, as per MPD-2021.</p>
16	M/s Antravat, WZ-663G, F/F (Left portion), Madipur Village Delhi-110043	Sh.Jai Bahgwan	17.09.2021	Carpentry	<ol style="list-style-type: none"> 1. Unit is engaged in the activity of Carpentry. 2. Unit occupied area is approx 60 Sq m. 3. Unit is having individual Electric connection with 06 kilowatt power connection & 05 laborers were found working in premises. 4. The unit has not taken the MCD licence. 	<p>Non Polluting unit.</p> <p>Notice dated 24.09.2021 issued by MCD. MCD to take further action. Action taken report pending from MCD.</p>
17	Sh. Jai Bhagwan, WZ-663G, S/F(Right portion), Madipur Village Delhi-110043	Sh.Jai Bahgwan	17.09.2021	Vacant	<ol style="list-style-type: none"> 1. No industrial activity was found at the time of inspection. 2. Unit occupied area is approx 84Sq m. 	<p>No action required.</p>
18	M/s Erish Footwear, WZ-663G, S/F (Left Portion), Madipur Village Delhi-110043	Sh.Jai Bahgwan	17.09.2021	Mfg. of hand made shoes	<ol style="list-style-type: none"> 1. The unit was found engaged in the activity of stitching and preparation of footwear using sewing machine and manual compacting which is used to shape of shoe upper 2. Unit occupied area is approx 80 Sq m. 3. Unit is having individual Electric connection with 05 kilowatt power connection & 10 laborers were found working in premises. 4. The unit has not taken the MCD licence. 	<p>Non Polluting unit.</p> <p>Notice dated 24.09.2021 issued by MCD. MCD to take further action. Action taken report pending from MCD.</p>

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19	Sh. Dharam Raj, WZ-663I, G/F, Madipur Village Delhi-110043	Sh. Jai Bahgwan	17.09.2021	Storage and trading of Icecream with Brand name Hamwar	<ol style="list-style-type: none"> Unit is engaged in the warehousing and trading of Ice Cream. Unit occupied area is approx 300 Sq m. Unit has an individual Electric connection with 04 kilowatt power connection & 04 laborers were found working in premises . The unit has not taken the MCD licence. 	<p>Non Polluting unit.</p> <p>Status report pending from MCD regarding action required, if any, as per MPD-2021.</p>
20	Sh. Sanjay Kumar, WZ-663J, I/F, S/F and T/F, Madipur Village Delhi-110043	Sh. Jai Bahgwan	17.09.2021	Residential Purpose	<ol style="list-style-type: none"> No industrial activity was found at the time of inspection. Unit occupied area is approx 50 Sq m. 	No action required.
21	Sh. Aman Footwear, WZ-663K, I/F, S/F and T/F, Madipur Village Delhi-110043	Sh. Jai Bahgwan	17.09.2021	Mfg. of hand made shoes	<ol style="list-style-type: none"> The unit was found engaged in the activity of stitching and preparation of footwear using sewing machine and manual compacting which is used to shape of shoe upper Unit occupied area is approx 50+50+50 (F/F,S/F &T/F) Sq m. Unit is having individual Electric connection with 06 and 07 kilowatt power connection & 10 laborers were found working in premises. The unit has not taken the MCD licence. 	<p>Non Polluting unit.</p> <p>Notice dated 24.09.2021 issued by MCD. MCD to take further action. Action taken report pending from MCD.</p>
22	Sh. Vicky, WZ-663I, I/F, Madipur Village Delhi-110043	Sh. Narendra Sharma	17.09.2021	Mfg. of hand made shoes	<ol style="list-style-type: none"> The unit was found engaged in the activity of stitching and preparation of footwear using sewing machine and manual compacting which is used to shape of shoe upper Unit occupied area is approx 40 Sq m. Unit is having individual Electric connection with 03 kilowatt power connection & 05 laborers were found working in premises. The unit has not taken the MCD licence. 	<p>Non Polluting unit.</p> <p>Status report pending from MCD regarding action required, if any, as per MPD-2021.</p>

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Jai Bahgwan

23	Sh. Sharukh, WZ-663I, S/F, Madipur Village Delhi- 110043	Sh.Narendra Sharma	17.09.2021	Mfg. of hand made shoes	<ol style="list-style-type: none"> 1. The unit was found engaged in the activity of stitching and preparation of footwear using sewing machine and manual compacting which is used to shape of shoe upper 2. Unit occupied area is approx 40 Sq m. 3. Unit is having individual Electric connection with 03 kilowatt power connection & 05 laborers were found working in premises. 4. The unit has not taken the MCD licence. 	Non Polluting unit. Notice dated 24.09.2021 issued by MCD. MCD to take further action. Action taken report pending from MCD.
24	Sh. Sanjay Kumar, WZ- 663J, G/F, Madipur Village Delhi- 110043	Sh.Narendra Sharma	17.09.2021	Godown (Storage of Cement)	<ol style="list-style-type: none"> 1. Unit is engaged in the warehousing and trading of Cement. 2. Unit occupied area is approx 25 Sq m. 3. Unit has an individual Electric connection with 02 kilowatt power connection & 02 laborers were found working in premises . 4. The unit has not taken the MCD licence. 	Non Polluting unit. Status report pending from MCD regarding action required, if any, as per MPD-2021.
25	Sh.Gulshan Kumar, WZ- 663C, S/F, Madipur Village Delhi- 110043	Sh.Sanjay Kumar Sharma	17.09.2021	Fabricati on of Cloth	<ol style="list-style-type: none"> 1. Unit is engaged in the activity of Fabrication of cloths 2. Unit occupied area is approx 100 Sq m. 3. Unit is having individual Electric connection with 04 kilowatt power connection & 06 laborers were found working in premises. 4. The unit has not taken the MCD licence. 	Non Polluting unit. Notice dated 24.09.2021 issued by MCD. MCD to take further action. Action taken report pending from MCD.
26	Sh. Sanjay Kumar Sharma, WZ- 663C, T/F, Madipur Village Delhi- 110043	Sh.Sanjay Kumar Sharma	17.09.2021	Vacant	<ol style="list-style-type: none"> 1. No industrial activity was found at the time of inspection. 2. Unit occupied area is approx 100 Sq m. 	No action required.
27	Sh. Sanjay Kumar Sharma, WZ- 663C, I/F, Madipur Village Delhi- 110043	Sh.Sanjay Kumar Sharma	17.09.2021	Vacant	<ol style="list-style-type: none"> 1. No industrial activity was found at the time of inspection. 2. Unit occupied area is approx 100 Sq m. 	No action required.

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Sharma

Jim Smith

28	Sh. Vijay Kumar, WZ-663C, F/F, Madipur Village Delhi- 110043	Sh.Sanjay Kumar Sharma	17.09.2021	Stitching of Undergarments	1. Unit is engaged in the activity of stitching of Undergarments. 2. Unit occupied area is approx 150 Sq m. 3. Unit is having individual Electric connection with 05 kilowatt power connection. 10 laborers were found working in the premises. 4. The unit has not taken the MCD licence.	Non Polluting unit. Notice dated 24.09.2021 issued by MCD. MCD to take further action. Action taken report pending from MCD.
29	Sh. Sanjay Kumar Sharma, WZ- 663C, G/F, Madipur Village Delhi- 110043	Sh.Sanjay Kumar Sharma	17.09.2021	Office	1. No industrial activity was found at the time of inspection. 2. Unit occupied area is approx 100 Sq m.	Non Polluting unit. Status report pending from MCD regarding action required, if any, as per MPD-2021.
30	Sh. Sanjay Kumar Sharma, WZ-663CL, Madipur Village Delhi- 110043	Sh.Sanjay Kumar Sharma	17.09.2021	Parking and storage of Construc tion material	1. Unit is used for parking and storage of construction material 2. Unit occupied area is approx 150 Sq m.	No action required.

(ii) Premises No. WZ- 442

Sl. No.	Name and Address	Landlord of Plot	Date of inspection	Activity	Observation	Remarks
1	Sh. Parag Jain, WZ- 442, Gf Adjoining To Staircase, Hp Gas Agency ,Village Madipur,De lhi-110063	Sh. Ashwani Yadav	30-09-2021	No Industr ial Activity	1. No industrial activity was found at the time of inspection. 2. Unit occupied area is approx 40 Sq m. 3. Unit is having Electric connection with 04 kilowatt power connection & 03 laborers were found working in premises. 4. The unit has not taken the MCD licence.	No action required.

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Sh. Suresh

2	M/s Delhi Electricals, WZ- 442, Opp. Post Office, Village Madipur, Delhi-110063	Sh. Ashwani Yadav	30-09-2021	Assembling and repair of electronic gadgets	<ol style="list-style-type: none"> 1. The unit was engaged in the activity of assembling and repairing electronic gadgets. 2. Unit occupied area is approx 30 Sq m. 3. Unit is having Electric connection with 05 kilowatt power connection & 04 laborers were found working in premises. 4. The unit has not taken the MCD licence . 	<p>Non Polluting unit.</p> <p>Status report pending from MCD regarding action required, if any, as per MPD-2021.</p>
3	M/s Alfa Footwear, WZ- 442, S/F, Left Portion ,Village Madipur, Delhi-110063	Sh. Devendra Yadav	30-09-2021	Mfg. of hand made shoes	<ol style="list-style-type: none"> 1. The unit was found engaged in the activity of stitching and preparation of footwear using sewing machines and manual compacting which is used to shape of shoe upper. 2. Unit occupied area is approx 50 Sq m. 3. Unit has an individual Electric connection with 04 kilowatt power connection & 05 laborers were found working in premises . 4. The unit has a valid MCD licence. 	<p>Non Polluting unit.</p> <p>Status report pending from MCD regarding action required, if any, as per MPD-2021.</p>
4	Sh. Step Style, WZ-442, F/F Floor, Left Portion Madipur Village Delhi-63	Sh. Devendra Yadav	30-09-2021	Godown (Storage of footwear)	<ol style="list-style-type: none"> 1. Unit is engaged in the activity of warehousing and trading of footwear. 2. The unit has the MCD licence. 3. Unit occupied area is approx 60 Sq m. 4. Unit has an Electric connection with 04 kilowatt power connection & 04 laborers were found working in premises. 	<p>Non Polluting unit.</p> <p>Status report pending from MCD regarding action required, if any, as per MPD-2021.</p>
5	M/s Blessing Always, WZ-442 (Part), G/F Unit no. 2, Madipur Village Delhi-63	Sh. Devendra Yadav	30-09-2021	Mfg. of hand made shoes	<ol style="list-style-type: none"> 1. The Unit was engaged in the activity of stitching and preparation of footwear using sewing machine and manual compacting which is used to shape of shoe upper 2. Unit occupied area is approx 80 Sq m. 3. Unit has an individual Electric connection with 09 kilowatt power connection & 07 laborers were found working in premises. 4. The unit has a valid MCD licence. 	<p>Non Polluting unit.</p> <p>Status report pending from MCD regarding action required, if any, as per MPD-2021.</p>

6	Sh. Devendra WZ-442 (Part), G/F, Unit No.03 Madipur Village Delhi-63	Sh. Devendra Yadav	30-09-2021	Vacant	1. No industrial activity was found at the time of inspection. 2. Unit occupied area is approx 84 Sq m.	No action required.
7	Sh. Sandeep WZ -442 (Part), S/F, Unit No.01 Madipur Village Delhi-63	Sh. Devendra Yadav	30-09-2021	Mfg. of hand made shoes	1. The unit was found engaged in the activity of stitching and preparation of footwear using sewing machine and manual compacting which is used to shape of shoe upper. 2. Unit occupied area is approx 90 Sq m. 3. Unit is having individual Electric connection with 04 kilowatt power connection & 05 laborers were found working in premises. 4. The unit has not taken the MCD licence.	Non Polluting unit. Notice dated 25.10.2021 is sued by MCD. MCD to take further action. Action taken report pending from MCD.
8	Sh. Rahul, WZ-442 (Part), S/F, Unit No.03 Madipur Village Delhi-63	Sh. Devendra Yadav	30-09-2021	Mfg. of hand made shoes	1. The unit was found engaged in the activity of stitching and preparation of footwear using sewing machine and manual compacting which is used to shape of shoe upper. 2. Unit occupied area is approx 60 Sq m. 3. Unit is having individual Electric connection with 04 kilowatt power connection & 05 laborers were found working in premises. 4. The unit has not taken the MCD licence.	Non Polluting unit. Notice dated 25.10.2021 is sued by MCD. MCD to take further action. Action taken report pending from MCD.
9	M/s Veile Enterprises, WZ-442 (Part), S/F, Unit No.02 Madipur Village Delhi-63	Sh. Devendra Yadav	30-09-2021	Mfg. of hand made shoes	1. The unit was found engaged in the activity of stitching and preparation of footwear using sewing machine and manual compacting which is used to shape of shoe upper. 2. Unit occupied area is approx 150 Sq m. 3. Unit is having individual Electric connection with 04 kilowatt power connection & 09 laborers were found working in premises. 4. The unit has a valid MCD licence	Non Polluting unit. Status report pending from MCD regarding action required, if any, as per MPD-2021.




10	Sh. Vikash, WZ-442 (Part), F/F, Unit No.02 Madipur Village Delhi-63	Sh. Devendra Yadav	30-09-2021	Vacant	1. No industrial activity was found at the time of inspection. 2. Unit occupied area is approx 84Sq m.	No action required.
11	Sh. Prahan, WZ-442(Part), F/F, Unit No.03 Madipur Village Delhi-63	Sh. Devendra Yadav	30-09-2021	Mfg. of hand made shoes	1. The Unit was engaged in the activity of stitching and preparation of footwear using sewing machine and manual compacting which is used to shape of shoe upper 2. Unit occupied area is approx 90 Sq m. 3. Unit is having individual Electric connection with 04 kilowatt power connection & 02 laborers were found working in premises . 4. The unit has not taken the MCD licence.	Non Polluting unit. Notice dated 25.10.2021 is sued by MCD. MCD to take further action. Action taken report pending from MCD.
12	M/s Ali Shoe Company, WZ- 442, S/F Right portion , Village Madipur, Delhi- 110063	Sh. Ashwani Yadav	30-09-2021	Mfg. of hand made shoes	1. The Unit was engaged in the activity of stitching and preparation of footwear using sewing machine and manual compacting which is used to shape of shoe upper 2. Unit occupied area is approx 50Sq m. 3. Unit is having individual Electric connection with 04 kilowatt power connection & 06 laborers were found working in premises. 4. The unit has a valid MCD licence.	Non Polluting unit. Notice dated 24.09.2021 issued by MCD. MCD to take further action. Action taken report pending from MCD.
13	M/s M.B.M Enterprises WZ- 442, F/F, Right portion , Village Madipur, Delhi- 110063	Sh. Ashwani Yadav	30-09-2021	Mfg. of hand made shoes	1. The unit was found engaged in the activity of stitching and preparation of footwear using sewing machines and manual compacting which is used to shape of shoe upper 2. Unit occupied area is approx 60 Sq m. 3. Unit is having individual Electric connection with 09 kilowatt power connection & 04 laborers were found working in premises. 4. The unit has a valid MCD licence	Non Polluting unit. Notice dated 24.09.2021 issued by MCD. MCD to take further action. Action taken report pending from MCD

1 M/s M.B.M Enterprises
WZ- 442, F/F, Right portion , Village Madipur, Delhi- 110063

Sh. Ashwani Yadav

30-09-2021

Mfg. of hand made shoes

1. The unit was found engaged in the activity of stitching and preparation of footwear using sewing machines and manual compacting which is used to shape of shoe upper
2. Unit occupied area is approx 60 Sq m.
3. Unit is having individual Electric connection with 09 kilowatt power connection & 04 laborers were found working in premises.
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Non Polluting unit.
Notice dated 24.09.2021 issued by MCD. MCD to take further action. Action taken report pending from MCD

1 M/s M.B.M Enterprises
WZ- 442, F/F, Right portion , Village Madipur, Delhi- 110063

Sh. Ashwani Yadav

30-09-2021

Mfg. of hand made shoes

1. The unit was found engaged in the activity of stitching and preparation of footwear using sewing machines and manual compacting which is used to shape of shoe upper
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Non Polluting unit.
Notice dated 24.09.2021 issued by MCD. MCD to take further action. Action taken report pending from MCD

14	Owner Occupier, WZ- 442, Ground Floor Adjacent To Delhi Electrical , Village Madipur, Delhi- 110063	Sh. Ashwani Yadav	30-09-2021	Premise found Locked i.e. shutter	<ol style="list-style-type: none"> 1. The premises were found locked from outside despite several effort no one came to open the locked shutter. 2. As per local inquiries and by the complainant's son Sh. Amit Kumar i.e premises laser cutting and footwear pasting and assembly is undertaken. 	<p>Non Polluting unit.</p> <p>Notice dated 24.09.2021 issued by MCD. MCD to take further action. Action taken report pending from MCD</p>
15	Sh. Md. Aslam, WZ- 442, 3rd Floor At The Right Side Of Stairs. , Village Madipur, Delhi- 110063	Sh. Ashwani Yadav	30-09-2021	Stitching of upper footwear	<ol style="list-style-type: none"> 1. The unit was found engaged in the activity of stitching and preparation of footwear using sewing machines and manual compacting which is used to shape of shoe upper. 2. Unit occupied area is approx 60 Sq m. 3. Unit is having individual Electric connection with 05 kilowatt power connection & 05 laborers were found working in premises. 4. The unit has a valid MCD licence 	<p>Non Polluting unit.</p> <p>Status report pending from MCD regarding action required, if any, as per MPD-2021.</p>
16	Sh. Deepak, WZ-442, IIIrd Floor, Left Portion Madipur Village Delhi-63	Sh. Ashwani Yadav	30-09-2021	Storage of Foot wear and Its raw material	<ol style="list-style-type: none"> 1. Unit is engaged in the warehousing and trading of Footwear 2. Unit occupied area is approx 60 Sq m. 3. Unit is having individual Electric connection with 04 Kilowatt power connection & 02 laborers were found working in premises . 4. The unit has a valid MCD licence. 	<p>Non Polluting unit.</p> <p>Notice dated 25.10.2021 issued by MCD. MCD to take further action. Action taken report pending from MCD</p>
17	M/s Alfa Footwear WZ- 442,S/F Floor, Left Portion Madipur Village Delhi-63	Sh. Ashwani Yadav	30-09-2021	Mfg. of hand made shoes	<ol style="list-style-type: none"> 1. The unit was found engaged in the activity of stitching and preparation of footwear using sewing machine and manual compacting which is used to shape of shoe upper 2. Unit occupied area is approx 50 Sq m. 3. Unit is having individual Electric connection with 04 kilowatt power connection & 04 laborers were found working in premises. 4. The unit has a valid MCD licence. 	<p>Non Polluting unit.</p> <p>Status report pending from MCD regarding action required, if any, as per MPD-2021.</p>

A. Malik
 Khan
 D. Jais
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18	Owner Occupier, WZ- 442, Ground Floor Adjacent To Delhi Electrical Village Madipur, Delhi- 110063	Sh. Ashwani Yadav	30-09-2021	Vacant	1. No industrial activity was found at the time of inspection. 2. Unit occupied area is approx 84Sq m.	No action required.
19	Sh. Mohmad Akmal, WZ-442, G/F Floor, Shop No. 02 Madipur Village Delhi-63	Sh. Ashwani Yadav	30-09-2021	Stora ge of Foot wear and Its raw mate rial	1. Unit is engaged in the warehousing and trading of Footwear 2. Unit occupied area is approx 40 Sq m. 3. Unit is having individual Electric connection with 05 Kilowatt power connection & 02 laborers were found working in premises . 4. The unit has not taken the MCD licence.	Non Polluting unit. Status report pending from MCD regarding action required, if any, as per MPD-2021.

(iii) Premise no. WZ-382

Sl. No.	Name and Address	Landlord of Plot	Date of inspection	Activity	Observation	Remarks
1	Sh. Chandra Sekhar, WZ-382, G/F, Part 1,2, Madipur Village Delhi-63	Sh. Chandra Sekhar	30-09-2021	Vacant	1. No industrial activity was found at the time of inspection. 2. Unit occupied area is approx 84Sq m.	No action required.
2	Sh. Chandra Sekhar, WZ- 382,S/F, Madipur Village Delhi-63	Sh. Chandra Sekhar	30-09-2021	Reside nce	1. No industrial activity was found at the time of inspection. 2. Unit occupied area is approx 80 Sq m.	No action required.
3	M/s T.S Footwear, WZ-382, F/F, Madipur Village Delhi-63	Sh. Chandra Sekhar	30-09-2021	Mfg. of hand made shoes	1. The unit was found engaged in the activity of stitching and preparation of footwear using sewing machine and manual compacting which is used to shape of shoe upper 2. Unit occupied area is approx 50 Sq m. 3. Unit is having individual Electric connection with 04 kilowatt power connection & 04 laborers were found working in premises. 4. The unit has taken the MCD licence.	Non Polluting unit. Status report pending from MCD regarding action required, if any, as per MPD-2021.

Kush. A. Mehta

Shri. Sharma

(iv) Premise no. WZ- 431-B and 431-A

Sl. No.	Name and Address	Landlord of Plot	Date of inspection	Activity	Observation	Remarks
1	M/s Sherif Shoes, WZ- 431A, F/F, Madipur Village, Delhi- 110063	Smt. Kavita Chand Yadav	30-09-2021	Storage of footwear	<ol style="list-style-type: none">1. Unit is engaged in the activity of warehousing of Footwear2. Unit occupied area is approx 84 Sq m.3. Unit is having individual Electric connection with 02 kilowatt power connection & 02 laborers were found working in premises .4. The unit has a valid MCD licence.	Non Polluting unit. Status report pending from MCD regarding action required, if any, as per MPD-2021.
2	M/s Sherif Shoes, WZ- 431A, S/F, Madipur Village, Delhi- 110063	Smt. Kavita Chand Yadav	30-09-2021	Mfg. of leather footwear	<ol style="list-style-type: none">1. The unit was found engaged in the activity of stitching and preparation of footwear using sewing machine and manual compacting which is used to shape of shoe upper2. Unit occupied area is approx 50 Sq m.3. Unit is having individual Electric connection with 04 kilowatt power connection & 04 laborers were found working in premises.4. The unit has a valid MCD licence.	Non Polluting unit. Status report pending from MCD regarding action required, if any, as per MPD-2021.
3	M/s Brij Mohan Nagdev, WZ-431A, T/F, Madipur Village, Delhi- 110063	Smt. Kavita Chand Yadav	30-09-2021	Mfg. of leather footwear	<ol style="list-style-type: none">1. The unit was found engaged in the activity of stitching and preparation of footwear using sewing machine and manual compacting which is used to shape of shoe upper2. Unit occupied area is approx 50 Sq m.3. Unit is having individual Electric connection with 04 kilowatt power connection & 25 laborers were found working in premises.4. The unit has a valid MCD licence.	Non Polluting unit. Status report pending from MCD regarding action required, if any, as per MPD-2021.
4	M/s Chouhan Footwear, WZ- 431B, F/F, Madipur Village, Delhi- 110063	Smt. Kavita Chand Yadav	30-09-2021	Mfg. of leather footwear	<ol style="list-style-type: none">1. The unit was found engaged in the activity of stitching and preparation of footwear using sewing machine and manual compacting which is used to shape of shoe upper.2. Unit occupied area is approx 50 Sq m.3. Unit is having individual Electric connection with 04 kilowatt power connection & 04 laborers were found working in premises.4. The unit has a valid MCD license.	Non Polluting unit. Status report pending from MCD regarding action required, if any, as per MPD-2021.

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5	Dr. Kavita Yadav, WZ-431A, G/F, Madipur Village, Delhi-110041	Smt. Kavita Chand Yadav	30-09-2021	Office	1. No industrial activity was found at the time of inspection. 2. Unit occupied area is approx 60 Sq m. 3. Unit is having individual Electric connection with 02 kilowatt power connection 10 laborers were found working in premises.	Non Polluting unit. Status report pending from MCD regarding action required, if any, as per MPD-2021.
6	M/s Chouhan Footwear, WZ-431B, G/F, Madipur Village, Delhi-110041	Sh.Chandu Lal Chauhan	30-09-2021	Storage of Foot wear	1. Unit is engaged in the activity of warehousing of Footwear 2. Unit occupied area is approx 84 Sq m. 3. Unit is having individual Electric connection with 02 kilowatt power connection 02 laborers were found working in premises. 4. The unit has a valid MCD licence.	Non Polluting unit. Status report pending from MCD regarding action required, if any, as per MPD-2021.

(v) Premise no. WZ-420

Sl. No.	Name and Address	Landlord of Plot	Date of inspection	Activity	Observation	Remarks
1	Sh. Naresh Kumar, WZ-420 F/F, Right Portion Madipur Village Delhi-63	Sh. Naresh Kumar	30-09-2021	Vacant	1. No industrial activity was found at the time of inspection. 2. Unit occupied area is approx 84Sq m.	No action required.
2	Sh. Naresh Kumar, WZ-420 S/F, Right Portion Madipur Village Delhi-63	Sh. Naresh Kumar	30-09-2021	Vacant	1. No industrial activity was found at the time of inspection. 2. Unit occupied area is approx 84Sq m.	No action required.
3	Sh. Om Prakash, WZ-420 T/F, Left Portion Madipur Village Delhi-63	Sh. Naresh Kumar	30-09-2021	Residential	1. No industrial activity was found at the time of inspection. 2. Unit occupied area is approx 84Sq m.	No action required.
4	Sh. Naresh Kumar, WZ-420 G/F, Part- 2, Madipur Village Delhi-63	Sh. Naresh Kumar	30-09-2021	Vacant	1. No industrial activity was found at the time of inspection. 2. Unit occupied area is approx 84Sq m.	No action required.

Kumar *Manoj* *Sharma*

5	Sh. Dharam Pal, WZ-420 G/F, Madipur Village Delhi-63	Sh. Dharam Pal	30-09-2021	Office	1. No industrial activity was found at the time of inspection. 2. Unit occupied area is approx 84Sq m.	No action required.
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(vi) Premise no. WZ- :631

S.N o.	Name and Address	Landlord of Plot	Date of inspection	Activity	Observation	Remarks
1	M/s Ashu Enterprises WZ- 631, Village Madipur, Delhi-110063	Sh. Chandra Shekhar	30-09-2021	Assembling and trading of road safety sign	1. Unit is engaged in storage of road safety items were also found stored reportedly being used as godown for the same company. 2. In godowns measuring about 150 sq.yds more than 2 tons of reflector with corrugated packing and instant gum was seen stored. 3. The unit has not taken the MCD licence	Polluting unit sealed by joint inspection team.
2	Sh. Chandra Sekhar, WZ-631 F/F, Madipur Village Delhi-63	Sh. Chandra Shekhar	30-09-2021	Residence		No action required.

Apart from addresses accentuated by the plaintiff, the Joint team examined other adjoining units as well at WZ 221, WZ 290, WZ 401, WZ 399, WZ 222, WZ 431B for checking violations, if any, and the following units were scrutinized, the details thereof are as under.

(i) Premise no. WZ-221

Sl.N o.	Name and Address	Landlord of Plot	Date of inspection	Activity	Observation	Remarks
1	Sh. Mukesh Goel, WZ-221, Madipur Village, Delhi-110063		02.08.2021	Hand made shoes with pasting	1. The unit engaged in the activity of stitching and preparation of footwear using sewing machine and manual compacting which is used to shape of shoe upper 2. The unit has not taken the MCD and Fire license.	Polluting unit sealed by joint inspection team.

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 Anur
 Smita

(ii) Premise no. WZ- 290

Sl. No.	Name and Address	Landlord of Plot	Date of inspection	Activity	Observation	Remarks
1.	Sh. Manoj Yadav, WZ- 290, Village Madipur, Delhi-110063.	Sh. Manoj Yadav	11-08-2021	No industrial activity	<p>1. As informed by proprietor GF, FF & SF broke out on 3rd June, 2021 and was informed that in GF & FF they have rented out the premises Sh. Saurav Sehgal who was using the premises for storage and display of footwear besides trading activity.</p> <p>2. During the inspection, the inspecting team found that the Retrofitting of the building was going on i.e. they have casted the fresh slab after demolition/dismantling of the slab which was damaged during the fire beside new columns adjoining to previous columns has also been found erected.</p> <p>3. In front of premises owned by Sh. Manoj Yadav also doing erection of steel framework were reportedly temporarily shown that the load coming out during the retro fitting can be transferred safely.</p> <p>4. In this building portion a D.G set of capacity 75 KVA was also found installed without acoustic enclosure and adequate stack height.</p> <p>As per the local enquiry at the ground floor footwear manufacturing unit existed in which the fire broke out. Stack hood duct arrangement was found erected in dismantling condition reported by Sh. Manoj Yadav the factory owner is Sh. Roopak Sharma</p>	No action required

Sh. Manoj

Sh. Manoj

Sh. Manoj

(iii) Premise no.WZ- 401

Sl. No.	Name and Address	Landlord of Plot	Date of inspection	Activity	Observation	Remarks
1.	M/s Krishna Steps, WZ-401,F/F, G/F, Madipur	Sh. Dharmendra	30-09-2021 (re inspection)	Mfg. of hand made shoes	<ol style="list-style-type: none">1. The unit was found engaged in the activity of stitching and preparation of footwear using sewing machine and manual compacting which is used to shape of shoe upper2. Unit occupied area is approx 50 Sq m.3. Unit is having individual Electric connection with 04 kilowatt power connection & 04 laborers were found working in premises.4. The unit has MCD licence.	Non Polluting unit and as per MPD-2021 MCD to take further action. Notice issued on 24.09.2021. Action taken report pending from MCD.
2	Sh.Rajiv, WZ-401, S/F, Left Portion Madipur	Sh. Yogesh Kumar	30-09-2021 (re inspection)	Mfg. of hand made shoes	<ol style="list-style-type: none">1. The unit was found engaged in the activity of stitching and preparation of footwear using sewing machine and manual compacting which is used to shape of shoe upper2. Unit occupied area is approx 50 Sq m.3. Unit is having individual Electric connection with 04 kilowatt power connection & 04 laborers were found working in premises.4. The unit has not taken the MCD licence.	Non Polluting unit and as per MPD-2021 MCD to take further action. Notice issued on 24.09.2021. Action taken report pending from MCD.
3	M/s Daya Hari Enterprises, WZ-401, T/F, Madipur Village	Sh. Yogesh Kumar	30-09-2021 (Re inspection)	Mfg. of hand made shoes	<ol style="list-style-type: none">1. The unit was found engaged in the activity of stitching and preparation of footwear using sewing machine and manual compacting which is used to shape of shoe upper2. Unit occupied area is approx 50 Sq m.3. Unit is having individual Electric connection with 04 kilowatt power connection & 04 laborers were found working in premises.4. The unit has not taken the MCD licence.	Non Polluting unit and as per MPD-2021 MCD to take further action. Notice issued on 24.09.2021. Action taken report pending from MCD.

Thun. A. Hariz

Shri Smith

(iv) Premise no. WZ- 399

Sl.No	Name and Address	Landlord of Plot	Date of inspection	Activity	Observation	Remarks
1	Shri Satendra Mohan, WZ- 399 Ground Floor, Village Madipur, Delhi- 110063.		11-08-2021	Godown	At time of inspection the unit was Found locked. As informed by the neighbor that godown for packaging material exists.	Non Polluting unit. Status report pending from MCD regarding action required, if any, as per MPD-2021.

(v) Premise no. WZ- 222

Sl.No	Name and Address	Landlord of Plot	Date of inspection	Activity	Observation	Remarks
1	Vijay Kumar, WZ- 222, Village Madipur Delhi- 110063		02 .08.2021	Storage of highly inflammable Chemicals	1. The unit is found storing chemicals namely Di-Chloro Propane. 2. The unit has not taken the MCD, Fire licence beside registration under white category to DPCC.	Polluting unit sealed by the joint inspection team.

Out of above stated units following 03 units were found engaged in some minor polluting activity and action for effective closure and electricity disconnection was taken.

Sl.No	Name and Address	Landlord of Plot	Date of inspection	Activity	Observation	Remarks
1	Vijay Kumar, WZ- 222, Village Madipur Delhi- 110063	Sh.Vijay Kumar	02 .08.2021	Storage of highly inflammable Chemicals	1. The unit is found storing chemicals namely Di-Chloro Propane. 2. The unit has not taken the MCD, licence.	Polluting unit sealed by the joint inspection team.
2	Sh. Mukesh Goel, WZ-221, Madipur Village, Delhi- 110041		02.08.2021	Hand made shoes with pasting	1. The unit engaged in the activity of stitching and preparation of footwear using sewing machine and manual compacting which is used to shape of shoe upper 2. The unit has not taken the MCD licence.	Polluting unit sealed by the joint inspection team.
3	M/s Ashu Enterprises WZ- 631, Village Madipur, Delhi- 110063		06-08-2021	Assembling and trading of road safety sign	1. Unit is engaged in storage of road safety items were also found stored reportedly being used as godown for the same company. 2. In godown measuring about 150 sq.yds, more than 2 tons of reflector with corrugated packing and instant gum was seen stored. 3. The unit has not taken the MCD licence.	Polluting unit sealed by the joint inspection team.

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Observations :-

1. Committee observed that as per Master Plan for Delhi (MPD)-2021 prepared by Delhi Development Authority (DDA), household/service industries shall be allowed with following conditions and relevant portions of MPD are annexed:
 - a. Household industrial units with maximum 9 workers and 11 kilowatt power may be allowed to continue in residential areas and new industrial units of this type could be permitted in residential areas subject to the condition that no polluting industrial unit shall be permitted as household industry.
 - b. The industrial units could be permitted only after provisional registration by the Govt. of NCTD.
 - c. Household industrial units shall be allowed on any floor to the extent of 50% of permissible floor area of the dwelling unit.
 - d. Further additions / alterations to the list of Household Industries could be made, if considered appropriate and in public interest by the Central Government to do so.
 - e. No inflammable or hazardous substance is permitted to be stored.
 - f. Separate industrial electric connection (single phase) and Municipal License, would be necessary to set up a household industry.
2. It was noticed that some of the units were operating in contravention to MPD-2021. As per MPD-2021 category of industries to be allowed in household is placed at Annexure: 2
3. Out of 72 units inspected by the joint team, 3 units were found engaged in polluting activities viz. storage of hazardous material, adhesive, acid etc and all three of them were sealed by the team. During the inspection it was observed that some of the units were operating in violation to MPD-2021 and without a valid license from South Delhi Municipal Corporation (SDMC). Subsequently SDMC reportedly issued 21 Notices to these units on 24/09/2021. Further, 4 more notices were issued on 25/10/2021. All the notices are impending further action on part of SDMC.
4. It was noticed that licenses were issued by SDMC for undertaking the activity of leather footwear stitching. However, the units were engaged in synthetic footwear uppers manufacturing. It was noticed that no physical verification was carried-out before issuance of provisional licenses to household industries, godown, etc
5. The Joint team under the expertise of DPCC officials did not observe any Water or air polluting unit in the area other than a chemical godown which was sealed during the drive, PVC shoe making units using small quantities of adhesive for pasting of shoe sole and storage of traffic signage which could have been a source of fire hazard.
6. It was also observed that huge quantity of municipal garbage, including rexine cuttings from the units in the area, was found lying on road (outside the garbage dumping plot) at Madipur Village Society Road, Opposite Canara Bank, WZ-663 Madipur Village Delhi-110063 which require disposal as per provisions of "Solid Waste Management Rules, 2016". DPCC has reportedly issued directions u/s 5 of EPA to Commissioner, SDMC for removal of garbage from this area.
7. In a meeting held on 13.09.2021 to review the progress of inspections by the joint team, DM (West) had enquired BSES officials regarding the action taken by their department on those units which were running beyond the permissible limit of sanctioned load. In this regard, officials of BSES have not provided any factual and action taken report about legality of location and functioning of such

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8. As per MPD-2021, one of the condition for household/service industries that are allowed in residential areas is that "separate industrial connection (single phase) and municipal licenses would be necessary to setup a household industry". However, BSES officials have failed to take any concrete action despite the fact that no industrial electrical connection has been taken by any of the household in Madipur village.
9. Despite directions, BSES has not provided the unit wise sanctioned load capacity and type of connections obtained by the said units along with their actual load. Further, SDMC reportedly have sent a list of 27 units to BSES for disconnection of electricity in respect of units violating MCD norms but action on part of BSES is still pending.
10. It was observed by Central Pollution Control Board (CPCB) that DPCC can issue CTO/CTE to industrial establishment only in approved industrial areas. The consent issued under White Category to M/s Vijay Kumar, WZ-222, Village Madipur, Delhi - 110063 is not a valid consent and DPCC should immediately revoke it. Action taken report is pending from DPCC.
11. Further, One unit was found engaged in the warehousing and trading of Ice cream and occupied approx. 300 sq. m area which is operating without obtaining NOC from Fire & Safety Department. Action taken by MCD is yet to be received.
12. The inspecting team observed that some units were operating with ten or more than ten laborers, which is a violation of the norms of MPD-2021 and did not have any license from SDMC. Action taken by MCD in this regard is yet to be received.

In humble submission to Hon'ble NGT it is to state that wording of its order and the mandate showed necessary directions in carrying out this Joint Inspection which have been conducted in true spirit. The action taken reports from the concerned departments which are yet to be received will be filed for the kind perusal of Hon'ble NGT upon their receipt. It is humbly prayed that this Hon'ble Green Tribunal may be pleased to take this report on record and pass such further order as this Hon'ble Tribunal may deem fit in the facts and circumstance of the case.

Sm

Mr. Shyam Sundar, EE
DPCC

Y.N. Mishra
28/10/21

Mr. Y.N. Mishra, Scientist 'C'
CPCB

Manish
28/10/2021

Assistant Commissioner
West Zone, SDMC

Y.N. Mishra
28/10/21

Addl. Deputy Commissioner of Police
(West Delhi)

Shruti
28/10/2021

District Magistrate
(West District)

Annexure 1

ms/144
19/07/21

(9)

To
The Delhi Pollution Control Committee,
Department of Environment,
Government of NCT of Delhi
4th Floor, ISBT Building,
Kashmere Gate, Delhi-110006

Date : 14.07.2021

39903
16 JUL 2021
MS

LETTER OF INTIMATION IN COMPLIANCE OF ORDER DATED 06.07.2021 PASSED BY PRINCIPAL BENCH OF THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI.

Sir,

You may be aware that I have filed an original application bearing no. 144 of 2021 before Hon'ble National Green Tribunal, New Delhi titled as Dal Chand Yadav Vs. Delhi Pollution Control Committee & Anr. against running of unauthorised and illegal factories/establishments engaged in manufacturing of shoes, footwear and boxes, screen printing, printing press, laser cutting machines, illegal eateries/dhabas, sale and storage of chemicals, illegal godowns for storage and adulteration of engine oil/Mobil oil etc. in village Madipur, New Delhi. My abovementioned application was listed before the Hon'ble Principal Bench on 06.07.2021 and the Hon'ble Tribunal was please to issue directions *inter alia* as under :

"3. In these circumstances, pending filing of further details by the applicant and giving specific information to the concerned authorities within one week, we direct a five member joint Committee comprising of the CPCB, DPCC, South Delhi Municipal Corporation, nominees of jurisdictional Special Commissioner of Police and District Magistrate to visit the area and furnish a factual and action taken report about legality of location and functioning of such establishment within two months by email at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. The DPCC will be the nodal agency for coordination and compliance".

A copy of the aforesaid order is enclosed herewith.

(In Above)

Sh. Akash
(Trained)

[Signature]
22/7/21

Mr. Shyam Sundar
Contd...2-

Put a proposed for
drive.

ms/144
25/7/2021

CMC-W/
SEC (West)

CP
22/7

mc-1/664
22/07/2021

CMCI

-2-

In my application, I have submitted before the Hon'ble Green Tribunal that hundreds of unauthorised and illegal factories/establishments engaged in manufacturing of shoes, footwear and boxes, screen printing, printing press, laser cutting machines, illegal eateries/dhabas, sale and storage of chemicals, illegal godowns for storage and adulteration of engine oil/Mobil oil etc. are functioning in village Madipur, New Delhi.

Pursuant to the order passed by the Hon'ble Tribunal, I have made efforts to enquire about the details of the persons involved in the running of illegal factories and establishments and have been able to get the details of a few property owners, who have let out their properties for abovementioned unauthorised and illegal works. However, the aforesaid illegal activities are being done on such a large scale that it is not possible for me to gather information about each and every establishment or the owners who have given such premises on rent to these establishments.

I have noticed that most of these illegal factories are running without signboards and at some places boards have been affixed in the name of advocates to conceal the identity of such illegal factories/establishments to avoid legal action. I am enclosing copy of a photograph in which a signboard of an advocate has been displayed on property no. WZ-420, Village Madipur, New Delhi but the photograph clearly show that screen printing work is going on inside the premises.

Contd...3/-

I am ready and willing to assist the Committee members in identifying the persons properties during their visit to my village locality

The details of such persons properties which I have been able to collect till now are mentioned below:

- I. Sh. Naresh Sharma S/O Late Sh. Kishan Sharma.
Property no. WZ-420, Village Madipur, New Delhi-110063;
- II. Sh. Om Prakash Sharma S/O Late Sh. Kishan Sharma
Property No. WZ-420, Village Madipur, New Delhi-110063;
- III. Sh. Dharampal Sharma S/O Late Sh. Kishan Sharma,
Property No. WZ-420, Village Madipur, New Delhi-110063
- IV. Sh. Kishan Chand Yadav S/O Late Sh. Udmi Ram Yadav
Property No. WZ-431A, Village Madipur, New Delhi-110063;
- V. Sh. Kishan Chand Yadav S/O Late Sh. Udmi Ram Yadav
Property No. WZ-442, Village Madipur, New Delhi-110063;
- VI. Sh. Ashwani Yadav S/O Late Sh. Sukan Chand Yadav
Property No. WZ-442, Village Madipur, New Delhi-110063;
- VII. Sh. Soram Yadav S/O not known Property no. WZ-382,
Village Madipur, New Delhi-110063;
- VIII. Sh. Soram Yadav S/O not known, Property No. WZ-631,

Contd...4/-

Village Madipur, New Delhi-110063;

- IX. Sh. Jai Bhugwan Sharma S/O Late Sh. Shri Chand Sharma, Property No. WZ-663, Village Madipur, New Delhi-110063;
- X. Sh. Mahender Sharma S/O Late Sh. Prem Sharma Property No. WZ-663, Village Madipur, New Delhi-110063;
- XI. Sh. Narender Sharma S/O Late Sh. Prem Sharma Property No. WZ-663, Village Madipur, New Delhi-110063;
- XII. Sh. Sanjay Sharma S/O Late Sh. Prem Sharma Property No. WZ-663, Village-Madipur, New Delhi-110063;
- XIII. Sh. Himanshu Sharma S/O Late Sh. Surender Sharma Property no. WZ-663, Village Madipur, New Delhi-110063;
- XIV. Sh. Deepanshu Sharma S/O Late Sh. Surender Sharma Property No. WZ-663, Village-Madipur, New Delhi-110063.

The above mentioned information is provided in compliance of the order dated 06.07.2021 passed by Principal Bench of Hon'ble National Green Tribunal, New Delhi. You are requested to inform me about the visit of the Committee members in Madipur Village so that I make myself available to assist the Committee members.

Thanking you

Your Faithfully

Dalchand

Dal Chand Yadav
S/O Late Sh. Sher Singh
WZ-206A, Madipur Village
New Delhi-110063
Mob. No. 9312202463

Annexure - 2

MPD-2021 modified upto 31/12/2020

CLASSIFICATION OF INDUSTRIES

ANNEXURE -I[7.0 (I)]

GROUP - A HOUSEHOLD INDUSTRIES

1. Agarbatti and similar products
2. Aluminium hanger (excluding wire drawing and anodizing).
3. Ayurvedic / Homoeopathic / Unani medicines.
4. Assembly and repair of electronic goods.
5. Assembly and repair of sewing machines.
6. Assembly of hand tools.
7. Assembly of Badminton shuttlecocks.
8. Assembly and repair of electrical gadgets, cooler/heater etc.
9. Assembly and repair of typewriter (excluding Font Casting).
10. Assembly of Bakelite Switches.
11. Assembly and repair of measuring instruments (excluding handling of Mercury and hazardous materials).
12. Atta Chakkies.
13. Batik works.
14. Block making and photo enlarging.
15. Biscuit, pappey, cakes and cookies making.
16. Button making, fixing of button and hooks.
17. Bookbinding.
18. Brushes and brooms (by hand). s
19. Calico and Textile products.
20. Cane and bamboo products.
21. Cassettes recording.
22. Clay and modeling with / without Plaster of Paris.
23. Coir and jute products.
24. Cardboard boxes.
25. Candles.
26. Copper and brass art wares.
27. Cordage, rope and twine making.
28. Carpentry.
29. Contact Lens.
30. Canvas bags and hold-alls making.
31. Candies, sweets, rasmalai etc. (when not canned).
32. Cotton / silk printing (by hand).
33. Computer repairing and cyber information Centre.
34. Computer Software.
35. Dari and carpet weaving.
36. Detergent (without bhatti).
37. Data processing.

¹ Modified vide S.O. 3173(E) dated 12-12-2014

38. Dairy products e.g. Cream, ghee, paneer, etc.
39. Dry Cleaning (excluding big workshops).
40. Desk Top Publishing.
41. Embroidery.
42. Enameling Vitreous (without use of coal).
43. Framing of pictures and mirrors.
44. Fountain pens, ball pens and felt pens.
45. Gold and Silver thread, kalabattu.
46. Hosiery products (without dyeing and bleaching).
47. Hats, caps, turbans including embroideries.
48. Information Technology enabled services
49. Ink making for fountain pens.
50. Interlocking and buttoning.
51. Jewellery items.
52. Khadi and handloom.
53. Khus tattis.
54. Knitting works.
55. Lace products.
56. Leather footwear.
57. Leather belts and assembly of buckles (by hand)
58. Leather and rexine made ups.
59. Milk Cream Separation.
60. Manufacture of Jute products.
61. Manufacture of Bindi.
62. Name plate making.
63. Production of following items.
 - i. Blanco cakes
 - ii. Brushes
 - iii. Kulfi and confectionery.
 - iv. Crayons.
 - v. Jam, jellies and fruit preserves.
 - vi. Musical instruments (including repairs).
 - vii. Lace work and like.
 - viii. Ornamental leather goods like purses, handbags.
 - ix. Small electronic components.
64. Paper stationery items and book binding.
65. Pith hat, garlands of flowers and pitch.
66. P.V.C. products (maximum one moulding machine).
67. Paper machine.
68. Perfumery and cosmetics
69. Photosetting.
70. Photostat and cyclostyling.
71. Photo copying of drawings including enlargement of drawings.
72. Packaging of Shampoos.
73. Packaging of Hair Oil.
74. Preparation of Vadi, Papad etc.
75. Processing of condiments, spices, groundnuts and dal etc.

76. Pan masala.
77. Production of Sweets and Namkeens (less than one ton/day)
78. Paper Mache
79. Paper cup, Plates, files cover and letter pads (without printing).
80. Photography (developing and printing).
81. Repair of watches and clocks.
82. Rakhee making
83. Repair of domestic electrical appliances.
84. Readymade garments (without washing).
85. Repair of bicycles.
86. Repair and assembly of computer hardware.
87. Repair of bags, brief cases, suitcases, except use of leather and PVC material.
88. Repairing of Water meters, stabilizer, UPS, etc.
89. Rubber Stamps.
90. Stone engraving.
91. Sports goods/Sports Nets.
92. Surgical bandage rolling and cutting.
93. Stove pipe, safety pins and aluminium buttons (by hand press).
94. Silver foil making.
95. Saree fall making.
96. Shoe laces.
97. Stamp pads.
98. Screen Printing.
99. Tailoring.
100. Thread balls and cotton fillings.
101. Toys and dolls.
102. Ties.
103. Tomato Ketchup.
104. Umbrella assembly.
105. Utensil washing powder (only mixing and packaging).
106. Velvet embroidered shoes / shawls.
107. Vermicelli and macaroni.
108. Wood carving and decorative wood wares.
109. Wool balling and lachee making.
110. Wooden / cardboard jewellery boxes (subject to no objection certificate from the department).
111. Wool knitting (with machine).
112. Zari Zardozi.

GROUP A - 1

HOUSEHOLD INDUSTRIES PERMISSIBLE IN VILLAGES (ABADI)

1. Black smithy.
2. Cane and bamboo products.
3. Clay and modelling with / without Plaster of Paris.
4. Dari / Carpet / Sari weaving (except dyeing & bleaching).
5. Ice cream and water-cooling by Refrigeration. (without cold storage)

6. Stone engraving.
7. Village pottery Industry (without bhatti).
8. Village oil ghani.
9. Wood carving and decorative wood wares.

None of the industries mentioned in Group A and A 1 shall carry out the following processes:

- i. Anodising
- ii. Bleaching
- iii. Burning of coal
- iv. Canning Facility
- v. Dyeing
- vi. Electroplating
- vii. Moulding works
- viii. Use of CFC gases
- ix. Varnishing
- x. Washing

Notes:

- i. Storing of chemicals listed under schedule I and/ or II of the Manufacture, Storage and import of hazardous Chemical Rules, 1989 and Public Liability Insurance Act, 1990 shall be prohibited.
- ii. No effluent / emissions shall be allowed to be generated by the units and these shall adhere to the noise standards as stipulated by Ministry of Environment and Forests, Government of India.

¹[ANNEXURE -7.0 (II)]

**GROUP - B
INDUSTRIES PERMISSIBLE IN COMMERCIAL CENTRES**

1. Air Conditioner Parts.
2. Aluminium doors / windows / fittings / furniture.
3. Assembly and repair of Cycles.
4. Auto Parts.
5. Belts and Buckles.
6. Bulbs (battery).
7. Cloth Dyeing.
8. Cotton ginning.
9. Cycle Chain / Locks.
10. Diamond Cutting and Polishing work.
11. Electric fittings (switch, plug pin etc.)
12. Elastic products.
13. Engineering works.

¹ Modified vide S.O. 3173(E) dated 12-12-2014